Annexure –6

Name of the corporate debtor: REWARD BUSINESS SOLUTION PRIVATE LIMITED; Date of commencement of CIRP :- 18/02/2021

List of operational creditors (Employees)

(Amount in₹)

Sl. No.	Name of authorised representative, if any	Name employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
		---------	----------	----------	----------	---------	NIL	----------	----------	----------	----------	----------	